

**NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH
KALAS MAHAL, CHENNAI - 600005**

NGT/SZ/54/PET/2019/

DATE: 08-08-2025

NOTICE

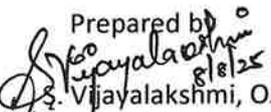
Pursuant to the office order No.NGT (PB)/Judicial-II/196/70 dated: 03.02.2016 relating to the reply to public complaint, the letter petitions addressed to the National Green Tribunal, Southern Zone, Chennai received from 01.07.2025 to 31.07.2025 that are found to be not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 framed under National Green Tribunal Act, 2010 are herewith posted on the website for public information.

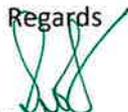
Further, NGT shall not entertain any public complaint which is not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 and no judicial proceedings shall be initiated. No correspondence will also be entertained in this regard.

The NGT office orders, Act and Rules are available on the NGT website: www.greentribunal.gov.in

Not taken to file Letter Petition Received for the month of July, 2025

Sl. No.	SR. No & Date	Date of Letter Petition	Name & Address of the Complainant
1.	1801 & 04-07-2025	02.07.2025	R.T. Balaji, No.46, GNT Road, Naaravarikuppam, Sengundram, Chennai-600 052
2.	1869 & 10-07-2025	07.07.2025	M. Rajan, No.175, Poonamallee Road, Kannikapuram, Avadi, Chennai- 600 054.
3.	1908 & 14-07-2025	Nil	C. Vijayarvarman, S/o Sivaraj, No.1/98, Moolatha street, Valaiyapatti, Viruthunagar District-626 127.
4.	1984 & 19-07-2025	16.07.2025	A. Ramalingam, S/o Ayyavu Velalar, No.232, Vadakku Street, Thamarangkottai Post, Thanjavur District -614 613
5.	2039 & 24-07-2025	16.07.2025	M. Parandhaman, S/o Murugan, No.173, Thalaiyari Street, Vatchnoor Village, Melma (Post), Cheiyyaru Circle, Thiruvannamalai District- 604 408.
6.	2079 & 29-07-2025	25.07.2025	Saajaaguna, No.164/140, Otthavadai Street, Kodambakkam, Chennai-600 024

Prepared by

S. Vijayalakshmi, OA
(Filing Section)

Regards

Registrar
NGT, SZ

1. Website -
2. Notice Board -